

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF MAY, 2018**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.05.2018									31.05.2018
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9459	0	0	116	116	0	0	36	36	9539
2	CIVIL SECOND APPEAL	4620	0	0	84	84	0	0	50	50	4654
3	EXECUTION FIRST APPEAL	59	0	0	7	7	0	0	1	1	65
4	EXECUTION SECOND APPEAL	11	0	0	0	0	0	0	0	0	11
5	CIVIL MISC. APPEAL	24870	0	41	548	589	0	60	231	291	25168
6	CIVIL REVISION	530	0	0	28	28	0	0	25	25	533
7	CIVIL REVIEW	657	0	27	50	77	0	10	14	24	710
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	81	0	24	0	24	0	11	0	11	94
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	49	0	50	0	50	0	3	0	3	96
12	INCOME TAX APPEAL	93	0	28	0	28	0	11	0	11	110
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	432	0	0	35	35	0	0	0	0	467
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	73	0	0	2	2	0	0	8	8	67
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	21	0	0	0	0	0	0	6	6	15
19	COMPANY APPLICATION	155	0	0	1	1	0	0	3	3	153
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	5	5	40
22	ELECTION PETITION	2	0	0	0	0	0	0	0	0	2
23	SPECIAL APPEAL (CIVIL)	59	0	3	0	3	0	7	0	7	55
24	SPECIAL APPEAL (WRITS)	1446	0	139	0	139	0	383	0	383	1202
25	CIVIL CONTEMPT	2574	0	31	228	259	0	29	298	327	2506
26	CIVIL WRITS	60067	0	102	2858	2960	0	153	1575	1728	61299
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	634	0	4	2	6	0	0	4	4	636
29	CIVIL REFERENCE	0	0	0	0	0	0	0	0	0	0
	TOTAL (A)	105943	0	449	3959	4408	0	667	2256	2923	107428
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	3	0	0	0	0	0	0	0	0	3
2	CRIMINAL APPEAL	20314	0	40	255	295	0	23	121	144	20465
3	CRIMINAL REVISION	6666	0	1	226	227	0	1	122	123	6770
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10148	0	0	844	844	0	1	922	923	10069
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	618	0	0	1649	1649	0	0	1700	1700	567
6	CRIMINAL CONTEMPT	19	0	1	0	1	0	1	0	1	19
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	29	0	35	0	35	0	24	0	24	40
9	CRIMINAL LEAVE TO APPEAL	826	0	14	28	42	0	9	123	132	736
10	CRIMINAL WRITS	658	0	31	113	144	0	32	60	92	710
	TOTAL (B)	39281	0	122	3115	3237	0	91	3048	3139	39379
	TOTAL (A+B)	145224	0	571	7074	7645	0	758	5304	6062	146807
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	87	0	0	18	18	0	0	11	11	94
2	LEAVE TO APPEAL TO S.C.	0	0	0	1	1	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	179	0	0	20	20	0	0	25	25	174
4	CRIMINAL TRANSFER	37	0	0	3	3	0	0	7	7	33
	TOTAL (C)	303	0	0	42	42	0	0	43	43	302
	GRAND TOTAL (A+B+C)	145527	0	571	7116	7687	0	758	5347	6105	147109